

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 256 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Parampujya Solar Energy Private Limited **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Poonam Verma
Aparajita Upadhyay
Aparajita Upadhyay for A1

Counsel for the Respondent(s) : Shri Venkatesh
Vikas Maini for R2
Ranjitha Ramachandran
Poorva Saigal
Anushree Bardhan
Shubham Arya for R3
Pallavi Sharma for R12

ORDER

Reply shall be filed within four weeks. Thereafter, rejoinder shall be filed within three weeks.

List the matter on **16.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**